

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1784
ANSWERED ON:10.12.2004
FUNDS FOR CONSUMER PROTECTION
Meghwal Shri Kailash

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether there are two separate funds available for consumer protection and awareness-one with the Department of Company Affairs (DCA) and another with the Securities and Exchange Board of India(SEBI);
- (b) if so, the funds utilized by DCA so far for the purpose;
- (c) whether the Government is considering to transfer the Investor Education and Protection Fund (IEPF) available with DCA to the SEBI; and
- (d) if so, the details thereof?

Answer

MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) No, Sir.
- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.